

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 231 of 2020

IN THE MATTER OF:

M/s Quippo Energy Ltd.

...Appellant

Versus

M/s Soundararaja Mills Ltd.

...Respondent

Present:-

For Appellant: Ms. Manasi Chatpalliwar, Mr. Gaurav Mahajan, Mr. Jayant Mehta and Mr. Srikar Pagadala, Advocates.

For Respondent: Mr. E. Om Prakash, Sr. Advocate with Mr. G. Ananda Selvam, Advocate.

ORDER
(Virtual Mode)

09.10.2020 Heard learned counsel for both sides. Parties may file their brief Written Submissions, not more than three pages within a week. Copy of Judgment(s) may be filed separately.

Judgment Reserved.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

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